

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

40. C.P.(CAA)/57(MB)2023
C.A.(CAA)/280(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SHRI KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.07.2023**.

NAME OF THE PARTIES: SMARTCHEM TECHNOLOGIES LIMITED

SECTION : 230 -232 of the Companies Act 2013

ORDER

Due to paucity of time, the matter could not be heard. List the matter
on 18.08.2023.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

/P/

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)